NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

ONNOMBER

PETITION NUMBER

: TCP/67/2016

NAME OF THE PETITIONER(S)

: P.M. Johny & another

NAME OF THE RESPONDENT(S)

: Seaqueen Builders Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) TK Bhoskar Priya. N Shwetha. V

Keerthi. K

Coursel for Respondents)-y

Counsel for Petitiones

2) (

(f) R. Venkatavaraden

ORDER

Counsel representing both the parties present. Heard the arguments by the counsel of respondents in part. For continuation of the arguments, time extended at request. Put up on <u>08.02.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)